NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.78/BB/ 2017	-	Await report from RD	230/232	Brigade Enterprises Ltd. & 3 Others

SL. NAME (IN CAPITAL) **SIGNATURE** NO. & PHONE NUMBER REPRESENTATION TO WHOM JyOllu for A. Hereali 9663509318-C. Lalenz

- Rol.

ORDER

Counsel for Petitioner is present. R.D has filed his report. Counsel has filed comments on the report of R.D. Standing Counsel for R.D is absent today. Counsel also filed synopsis. List it on 26/02/2018.

Member (T)

Member (J)